

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 709**  
TO BE ANSWERED ON 07.02.2025

**HONORARIUM TO ANGANWADI WORKERS AND HELPERS**

709. SHRI K RADHAKRISHNAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the date on which honorarium for Anganwadi Workers and Helpers in the country was last revised along with the honorarium provided to them as on date;
- (b) whether the Government is aware that Anganwadi Workers involved in the implementation of a large number of Programmes run by different Ministries/Departments are not getting honorarium commensurate with their workload and if so, the details thereof;
- (c) whether the Government is considering to revise their honorarium at par with their workload and if not, the reasons therefor; and
- (d) whether the Government intends to appoint an additional worker in each Anganwadi so as to divide the workload and concentrate more on pre-school education and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)**

(a) to (c) Anganwadi Workers and Anganwadi Helpers are “honorary workers” from the local community who voluntarily come forward to render their services in the area of child care and development to help the community for which they are paid honorarium. Government of India increases the honorarium of AWWs/AWHs from time to time. From 1<sup>st</sup> October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. Details are placed at **Annexure**.

With a view to incentivize and encourage the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs), various initiatives have been undertaken including the following:

(i) Promotion: Under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers are to be filled by Anganwadi Helpers with 5 years of experience and 50% posts

of Supervisors are to be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.

(ii) Social Security Insurance Schemes: Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) in the age group of 18 to 50 years and under Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.

(iii) State Governments and UT Administrations have been requested to encourage eligible AWWs and AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

(iv) Retirement date: States and UTs have been requested to adopt a uniform retirement date i.e 30<sup>th</sup> April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(v) It has been announced in the interim budget FY 2024-25 to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers.

Government has issued orders for upgradation of all mini-AWC to regular AWCs. This would add an Anganwadi Helper in these Mini Anganwadi Centres across the country to share the burden of Anganwadi Worker.

Besides under Mission Saksham Anganwadi and Poshan 2.0, IT systems through the Poshan Tracker App have been leveraged to reduce the workload which has digitized & automated nine physical registers out of eleven prepared and used by AWWs.

(d) No such proposal is currently under consideration.

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**Annexure**

**Statement referred to in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 709 to be answered on 07.02.2025 regarding Honorarium to Anganwadi Workers and Helpers asked by Shri K Radhakrishnan**

S.No.	Name of States/UTs	As reported by the States and UTs additional incentive/honorarium from their own sources (per month) in Rs.	
		Anganwadi Worker	Anganwadi Helper
1	Andhra Pradesh	7000	4750
2	Bihar	2500	1725
3	Chhattisgarh	5500	2750
4	Goa	5500 (0-10 years experience), 6000 (10-15 years experience), 8000 (15 to 20 years experience) 10000 ( 20-25 years experience) and 12000 (25 years and above experience)	3000 (0-5 years experience), 3500 (5-10 years experience), 4000 (10 to 15 years experience) 4500 ( 15-20 years experience) , 5250 (20 to 25 years experience) and 6000 (25 years and above experience)
5	Gujarat	5500	3250
6	Haryana	9500 ( AWWs above 10 years) 9000 (AWWs less than 10 years service/experience) 9000 (Mini AWWs) Rs. 1000 per month additional is paid to 4000 AWWs who is working in 4000 play schools (upgraded AWCs)	5250
7	Himachal Pradesh	5000 for Main AWC & 2950 for Mini AWCs	3100
8	Jammu & Kashmir	600	300
9	Jharkhand	5000 (Main AWC) and 6000 in Mini AWC	2500
10	Karnataka	6500	4000
11	Kerala	Rs.8000/-for who has completed 5 years of service	Rs.6250/- for who has completed 5 years of service and Rs.6750/- for who has

		and Rs.8500/- for who has completed 10 years of service	completed 10 years of service
12	Madhya Pradesh	8500 for Main AWC & 3750 for Mini AWC	4250
13	Maharashtra	5500 (Up to 10 Years experience) 5800 ( 11 to 20 years experience), 5900 (21 to 30 years experience), 6000 (31 years and above experience)	3250 (Up to 10 Years experience) 3415 ( 11 to 20 years experience), 3470 (21 to 30 years experience), 3525 (31 years and above experience)
14	Orissa	3000 for Main AWC & 1875 for Mini AWC	1500
15	Punjab	5000 ( Rs 500 increment per year).	3100 (250 increment per year)
16	Rajasthan	4554	3036
17	Tamil Nadu	10502	6596
18	Telangana	9150	5550
19	Uttar Pradesh	1500	750
20	Uttarakhand	4800-AWW & 2750-MINI AWW	3000
21	West Bengal	3750	4050
22	A&N Island	7500	5750
23	Chandigarh	3600	1800
24	Dadra & Nagar Haveli/ Daman & Diu	1000	600
25	Lakshadweep	5500	4750
26	Delhi	8220	4560
27	Puducherry	1950	2125
28	Arunachal Pradesh	2000+ 1000 w.e.f 16.01.2024	2000+ 1000 w.e.f 16.01.2024
29	Assam	2000 for AWW & 1250 for Mini AWW	1000
30	Manipur	1000	600
31	Meghalaya	3000 for Main AWC& 1500 for Mini AWC	1000
32	Mizoram	450	250

33	Nagaland	0	0
34	Sikkim	7000	4500
35	Tripura	5946 (Maximum) & 3500 Minimum	4218 (Maximum) & 2750 (Minimum)
36	Ladakh	1300	650

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